THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI); (a) and (b) A statement is laid on the Table of the House.

Statement

Th_e Delhi Administration had launched a new scheme of moral education in all the Govenment and Government aide^ schools (middle and higher secondary) in the Union Territory of Delhi from 26th January 1978. Under this scheme the schools have been instructed to arrange, after the morning assembly and prayers, talks on various topics of ten to fifteen minutes' duration which would help in character building and inculcate 3 sense ₀f patriotism and pride in the national heritage amongst students. A list of books in Hindi and English written by different authors on topics of moral education along with some guidelines o'n the topics has been sent to all the schools by Delhi Administration.

Introducing M.A. (English) Corres. pondence Course in the Delhi University

*68. SHRI SANTOSH KUMAR SAHU: Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose lo introduce MA. (English) Correspondence Course in the Delhi University; and

(b) if so, what are the details in this regard; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER); (a) and (b) The proposal to fitart M.A. (English) Correspondence 48

Course is still under consideration of the authorities of Delhi University.

(c) Does not arise.

Renaming of hospitals In Delhi

*69. SHRI R. NARASIMHA REDDY: SHRI KHURSHED ALAM KHAN: SHRI IBRAHIM KALANIYA: SHRI BUDHA PRIYA MAURYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it i_s a fact that recently the names of a few hospitals in Delhi have been changed; and

(b) whether it is also a fact that while renaming these hospitals, the names of prominent persons of Delhi have not been taken into consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND WELFARE FAMILY (SHRI JAG-DAMBI PRASAD YADAV): (a) and (b) Yes, Sir. While renaming the hospitals the decisions have not been taken o'n the basis of local or regional considerations, the hospitals have been rename^ to keep alive the memory of outstanding national personalities distinguished records with of public service.

Teesta Barrage Scheme

*70. SHRI PRASENJIT BARMAN: SHRI AHMAD HOSSAIN MONDAL:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state;

(a) the amount so far spent by the Central Government on the Teesta Barrage Scheme in West Bengal;

(b) the details of the projects so far undertaken and yet to b_e undertaken under the scheme; and

(fc) the name_s ol the districts covered by the scheme and the estimated number of persons likely to be benefited thereby?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARN ALA): (a) th (c) A statement is laid o_n the Table of the House.

Statement

(a) The Teesta Barrag_e Project js being implemented by the Government of West Bengal from out of their plaVi resources and about Rs. 15 crores hav_e bee_n spent up t_0 June, 1978.

(b) Neeessary infrastructure facilties are being created an^{\wedge} work on the main canal has already been started. The work on the barrages will be in full swing thi_s year.

(c) Th_e project under implementation is planned to provide irrigation to about 3 lakh ha. in Darjeeling, Dinajpur, Malda and Jalpaiguri districts and will benefit about 55 lakhs of people.

Facilities for getting accommodation transferred to sons/daughters in Government service

*71. SHRi BHAGATRAM MANHAR: SHRi YOGENDRA MAKWANA: SHRI SWAMI DINESH CHANDRA: SHRI SHRIKANT VERMA: SHRI JAGJIT SINGH ANAND:

Will the Ministerof WORKS ANDHOUSINGANDSUPPLYREHABILITATIONbe pleased tostate:State:

(a) whether it is a fact that the facility enjoyed by the Central Government employees of getting allotment of Government accommodation made to them transferred in the name of their sons or daughters employed in Government service after their retirements has been withdrawn; and (b) if so, what are the reasons therefor?

to Questions

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SINKAN-DAR BAKHT); (a) Yes, Sir.

(b) The Staff side of the National Council (JCM) was pressing for the withdrawal of this concession, $_{a}s$ this has led t_0 senior employees with 20 to 25 years of service being denied Government accommodation while employees with a few years of service get accommodation on retirement of their parents. The damand was considered reasonable and accepted.

Production of jute in the country

*72. SHRI VISWANATHA MENON: SHRI N. P. CHENGALRAYA. NAIDU: SHRI RABI RAY:

Will the Minister of AGRICUL-TURE AND IRRIGATION b_e pleased to state:

(a) whether it is a fact that production of raw jute in the country has declined during the last ten years posing a danger to the export perfornance of the jute manufacturers ir* ihe country; and

(b) if so, what remedial steps Government propose to take in this behalf?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir. Although the production of jute in the country has fluctuated in recent years, the overall rate of growth has shown an increasing trend.

(b) Question does not arise. However, a comprehensive Centrally Sponsored Scheme of Intensive Jute District Programme has been launched by Government of India to increasejute production in the country since 1972-73.